

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2949**

TO BE ANSWERED ON THE 18TH MARCH, 2026/ PHALGUNA 27, 1947 (SAKA)

IMPLEMENTATION OF MPF

2949 SHRI MALLIKARJUN KHARGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds allocated, sanctioned and released, sub-scheme wise, for the Modernisation of Police Forces (MPF) during the last five years;

(b) whether it is a fact that the utilisation of allocated budgets by the State Governments has been low and if so, the reasons therefor; and

(c) whether Government is planning to provide any additional support for infrastructural requirements necessary for the implementation of the Bharatiya Nyaya Sanhita, the Bharatiya Nagarik Suraksha Sanhita and the Bharatiya Sakshya Adhiniyam and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The details of funds allocated, sanctioned and released, sub-scheme wise, for the Modernisation of Police Forces (MPF) during the last five years is given as Annexure.

(b): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. However, the Government of India supplements the efforts of the States/Union Territories (UTs) for equipping and modernizing of their police forces.

For utilization of allocated funds and early implementation of the Action Plans, States/UTs are requested on regular basis through various correspondences and meetings.

(c): “Ministry of Home Affairs (MHA), in coordination with BPR&D, NCRB and NIC, extended support to States /UTs by upgrading the existing digital platforms as per Nyaya Sanhitas such as CCTNS, e-Forensics, e-Prosecution and e-Prisons and developing new digital platforms such as e-Sakshya, e-Summons, Nyaya Shruti and MedLeaPR. e-Sakshya facilitates the electronic recording of collection of evidence from the scene of crime and related procedures envisaged under the BNSS; e-Summons enables the digital issuance and service of summons; Nyaya Shruti enables evidence in Courts through Video Conferencing; and MedLEaPR to digitally capture Medico Legal Reports (MLRs) and Postmortem Reports (PMRs). In this regard, an allocation of Rs.1771.64 Cr., for upgradation of Infrastructure in States/UTs have been approved.

(Rs. in crore)

S. No.	Scheme/Sub-Scheme	2021-22		2022-23		2023-24	
		Allocated (BE)	Sanctioned/Released	Allocated (BE)	Sanctioned/Released	Allocated (BE)	Sanctioned/Released
1.	Assistance to States and UTs for Modernisation of Police	620.45	158.57	620.45	36.69	264.12	52.3025
2.	Assistance for Setting-up/up-gradation of Forensic Science Labs in Andhra Pradesh	28.75	0	37.40	0	43.50	13.71
3.	Raising of India Reserve Battalions/Specialized India Reserve Battalions (IRBn/SIRB Bns)	25.00	25.00	7.80	7.80	26.19	26.19
4.	SRE (NE)	185.25	443.72	185.25	281.53	300	500
5.	SRE (LWE)	266.95	306.95	266.95	306.95	400	400
6.	Special Infrastructure Scheme (SIS) in LWE Affected Areas	40	32.22	40	190	150	65.29
7.	Assistance to Central Agencies for LWE Management	100	143.81	100	100.34	145.43	99.35
8.	Special Central Assistance (SCA) to Most LWE Affected Districts & Districts of Concern	782.58	487.5	782.58	210	834.63	154.24
9.	Civic Action Plan (CAP) in LWE Affected Areas	19	19	19	19	19	18.99
10.	Media plan (Advertising & Publicity) in LWE Affected Areas	7.13	7.12	7.13	7.13	8	7.68
11.	SRE (J&K) – Relief & Rehabilitation (R&R)	202.35	730.01	202.35	719.73	300.81	608.79
12.	SRE (J&K) – Security Environment	23.75	21.80	23.75	20.69	23	28.98
13.	SRE (J&K) – Police	500	936.10	500	810.63	600	710

Continued...

(Rs. in crore)

S. No.	Scheme/Sub-Scheme	2024-25		2025-26	
		Allocated (BE)	Sanctioned/ Released	Allocated (BE)	Sanctioned/ Released
1.	Assistance to States and UTs for Modernisation of Police	520.51	117.15	540.00	449.5077
2.	Assistance for Setting-up/up-gradation of Forensic Science Labs in Andhra Pradesh	47.97	23.985	47.97	47.97
3.	Raising of India Reserve Battalions/Specialized India Reserve Battalions (IRBn/SIRB Bns)	55.13	55.13	22.78	22.78
4.	SRE (NE)	433	433	453.26	433.32
5.	SRE (LWE)	425	325	425	350.68
6.	Special Infrastructure Scheme (SIS) in LWE Affected Areas	155	4.49	150	37.33
7.	Assistance to Central Agencies for LWE Management	150	100.02	200	124.66
8.	Special Central Assistance (SCA) to Most LWE Affected Districts & Districts of Concern	856	274.97	700	316.36
9.	Civic Action Plan (CAP) in LWE Affected Areas	19	17.26	20	13.08
10.	Media plan (Advertising & Publicity) in LWE Affected Areas	8	8	10	9.41
11.	SRE (J&K) – Relief & Rehabilitation (R&R)	430.61	634.61	600	600
12.	SRE (J&K) – Security Environment	23	22.82	23	22.45
13.	SRE (J&K) – Police	700	968	900	472
